

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EASTERN ZONAL BENCH: KOLKATA**

REGIONAL BENCH – COURT NO. 1

Customs Appeal No. 75480 of 2017

(Arising out of Order-in-Appeal No. KOL/CUS(Port)/AA/344/2016 dated 27.12.2016 passed by the Commissioner of Customs (Appeals), 3rd Floor, 15/1, Strand Road, Kolkata – 700 001)

M/s. Manav Chemicals

Near Bihar Caustic & Chemicals Ltd., Rehla, Palamu,
Jharkhand – 822 124

: Appellant

VERSUS

Commissioner of Customs

15/1, Strand Road, Custom House,
Kolkata – 700 001

: Respondent

WITH

Customs Appeal No. 75481 of 2017

(Arising out of Order-in-Appeal No. KOL/CUS(Port)/AA/343/2016 dated 27.12.2016 passed by the Commissioner of Customs (Appeals), 3rd Floor, 15/1, Strand Road, Kolkata – 700 001)

M/s. K.G. Industries

1, Garva Road, Rajela, Dist. Palamu,
Jharkhand – 822 124

: Appellant

VERSUS

Commissioner of Customs

15/1, Strand Road, Custom House,
Kolkata – 700 001

: Respondent

AND

Customs Appeal No. 75482 of 2017

(Arising out of Order-in-Appeal No. KOL/CUS(Port)/AA/342/2016 dated 27.12.2016 passed by the Commissioner of Customs (Appeals), 3rd Floor, 15/1, Strand Road, Kolkata – 700 001)

M/s. K.G. Industries

1, Garva Road, Rajela, Dist. Palamu,
Jharkhand – 822 124

: Appellant

VERSUS

Commissioner of Customs

15/1, Strand Road, Custom House,
Kolkata – 700 001

: Respondent

APPEARANCE:

Shri Amit Kumar, Advocate for the Appellant(s)

Shri Faiz Ahmed, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)

HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)

FINAL ORDER NOs. 76024-76026 / 2024

DATE OF HEARING / DECISION: 06.06.2024

ORDER: [PER SHRI ASHOK JINDAL]

Today when the matter was called, the Ld. Counsel appearing on behalf of the appellants submits that the appellants-companies have closed their business and therefore, he sought withdrawal of the appeals.

2. The request of the Ld. Counsel appearing on behalf of the appellants is accepted. Accordingly, the appeals filed by the appellants are dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/-

(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sd/-

(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

Sdd